

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/15	TP 28/17	Hearing	433(e)	The Pride Enter-prises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	CHETAN C 9740078449	Petitioner / Operational Creditor	<i>Chetan</i>

Counsel for petitioner is present. He has filed Form 5 and also the new address of the respondent. Registry is directed to check and put up.

List it on 18.08.2017.


MEMBER (J)


MEMBER (T)